

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI
COMPANY APPEAL (AT)(INSOLVENCY) NO.294-295/2020

In the matter of:

State Bank of India

Appellant

Vs

Visa Steel Ltd

Respondent

Mr. Mukul Rohatgi, Sr. Advocate with MR. Arun Kathpalia, Sr. Advocate, Ms Misha, Mr Deepanjan Dutta and Mr Siddhartha, Advocates for appellant.
Mr. S.N. Mookherjee, Sr. Advocate with Ms Nikita Jhunjhunwala and Ms Sabyasachi Chaudhury, Advocates for Respondent.

ORDER

29.07.2020- At the request of both sides, the Hearing of the present Appeal is fixed on **19.8.2020 at 2 PM**. Liberty is granted to the respective sides to file additional written submissions together with relevant decisions by way of 'compilation'.

(Justice Venugopal M.)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

Bm/nn